

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT COURT SITTING AT GWALIOR
Original Application No. 309 of 2003

Gwalior, this the 21st day of February, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Uma Shankar Batham (Manjhi), S/o. Shri
Bajranglal Manghi, Aged 23 years,
Occupation - Unemployed, R/o. Near
Girmaj Chat, Sheopurkalan. ... Applicant

(By Advocate - Shri D.P. Singh on behalf of Shri J. Maheshwari)

V e r s u s

1. Union of India, Department of Post & Telegraph, through its Secretary, New Delhi.
2. The Director, Postal Services (Head Office) M.P. Circle, Office of the Post Master General, Bhopal - 12 (MP).
3. The Superintendent of Post Offices, Chambal Division, Morena (MP).
4. The Post Master, Head Post Office, Morena, Distt. Morena (MP).
5. The Tehsildar, Sheopurkalan. ... Respondents
(By Advocate - Shri P. N. Kelkar)

Q R D E R (Oral)

By Madan Mohan, Judicial Member -

The learned counsel for the applicant sought permission to withdraw this Original Application with liberty to file a fresh OA after the decision of the Hon'ble High Court with regard to the cancellation of the caste certificate. Permission is granted. Accordingly, the OA is dismissed as withdrawn with liberty to the applicant to file a fresh OA after the decision of the Hon'ble High Court with regard to the cancellation of the caste certificate.

(Madan Mohan)
Judicial Member

(M.P. Singh)
Vice Chairman

"SAM"